Central Administrative Tribunal Principal Bench, New Delhi.



DA -2755/90

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J) Hon'ble Sh. S.P. Biswas, Member(A)

New Delhi this the 14th day of January, 1997.

Shri Devi Sahai Meena, S/o Sh. Ram Chander Meena, working as Head Clerk in the office of S & T (Branch) Northern Railway, D.R.M. Office, Bikaner. Applicant

(through Sh. V.P. Sharma - None present)

versus

- Union of India through the General Manager, Northern Railway, Baroda House, New Delhi.
- The Divl. Railway Manager, Northern Railway, Bikaner.
- The D.S.T.E.,
 Northern Railway,
 D.R.M. Office,
 Bikaner.
- 4. Sh. Ganesh Singh, working in the office of TCI-1 as a Head Clerk, DRM Office, Bikaner.
- 5. Sh. Ram Kishan Bhora, working as Asstt. Supdt. in the office of S & T(Branch) Northern Railway, Bikaner. Respondents

(through Shri Rajesh - None present)

Order(oral)
delivered by Hon'ble Dr. Jose P. Verghese, V.C.(J)

The matter was listed yesterday and was called twice but none appeared on behalf of either



party. Today also the matter has been taken up twise but none appears on behalf of either party. The original application is dismissed for default and non prosecution.

(S.P. Biswas) Member(A)

(Dr. Jose P. Verghese) Vice-Chairman(J)

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